POWER AND ELECTRICITY IN SECTOR XII OF R. K. PURAM

81. SHRI B. C. PATTANAYAK : Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to State :

(a) whether it is a fact that there is no electric power connection in Sector XII of R. K. Puram, New Delhi; and

(b) if so, the reasons therefor, and the time by when the electricity will be provided to the residents of that area ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS, HOUSING AND SUPPLY (SARDAR IQBAL SINGH : (a) Yes.

(b) The sites for the electric substations were to be approved by the Municipal Corporation of Delhi. This, and the submission of estimate of cost by the Delhi Electric Supply Undertaking to the C. P. W. D., took some time. Payments have been made and the sites handed over to the Delhi Electric Supply Undertaking. Electricity is expected to be provided in about three months' time.

GRANT AND LOAN TO THE GOVERNMENT OF ORISSA

82. SHRI B. C. PATTANAYAK : Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state :

(a) the total amount of grant and loan given to the Government of Orissa for Industrial Housing Scheme in that State for the years 1966-67 and 1967-68 ;

(b) the actual amount spent by the Government of Orissa so far for this purpose ; and

(c) the amount proposed to be given for the purpose to the Government of Orissa during the year 1968-69 ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS, HOUSING AND SUPPLY (SARDAR IQBAL SINGH) : (a) arid (b) The requisite information is given below :—

(Rupe s in lakhs)

	Amount provisionally released to the Orissa Government		
	Grant	Loan	Total
1966-67 .	2.62	2.62	5.24
1967-68 .	2.91	2.91	5.82

The State Government have not so. far intimated the amounts actually spent by them during these two years.

(c) A sum of Rs. 3.20 lakhs is proposed to be spent by the Government of Orissa during 1968-69. The quantum of Central assistance to be given to the State Government will depend upon their expenditure during the year.

भारत को अमरीकी कर्जा

83. **श्री राम सहाय** : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि अमरीका सरकार ने हाल में भारत को 22.5 करोड़ डालर का कर्जा दिया है ;

(ख) क्या यह भी सच है कि इस कर्जे का उपयोग बुलडोजर आदि जैसी कृषि उपयोगी मशीनें खरीदने के लिए किया जा सकता है ; और

(ग) इस कर्जे की वापस अदायगी की शर्तें क्या हैं ?

U. S. LOAN TO INDIA

83. SHRI RAM SAHAI : Will the Minister of FINANCE be pleased to, state :

(a) whether it is a fact that the U. S. Government have recently granted a loan of $22.5 crores to India;

(b) whether it is also a fact that this loan can be utilized for purchasing agri-cututal machinery like the bulldozers, etc. ; and

(c) what are the terms for repayment of this loan

उपप्रधान मंत्री तथा वित्त मंत्री (श्री मोरारजी आर० देसाई) : (क) और (ख) हाल ही में भारत को 2250 लाख डालर का ऋण दिया गया था जिसे, अन्य चीजों के अलावा, कृषि सम्बन्धी मशीनों की खरीद के लिये भी इस्तेमाल किया जा सकता है।

(ग) यह ऋण 40 वर्षों में चुकाया जाना है, जिसमें 10 वर्ष की रियायती अवधि शामिल है। ऋण पर पहले दस वर्षों में 2 प्रतिशत

†[ ] English translation.

प्रतिवर्ष के हिसाब से और बाकी 30 वर्षों में 2½ प्रतिशत प्रतिवर्ष के हिसाब से ब्याज लगेगा।

t[THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI R. DESAI) : (a) and (b) A loan of $ 225 million was recently made available to India which can be used, inter alia, for the purchase of agricultural machinery.

(c) The loan is to be repaid in 40 years including a io year grace period. Interest will be at the rate of 2 per cent per annum during the first 1 o years and at 2i per cent psr annum for the remaining 30 years.]

हलाली बांध

84. श्री राम सहाय :
श्री निरंजन वर्मा :

क्या सिंचाई तथा विद्युत मंत्री 30 अप्रैल, 1968 को राज्य सभा में अतारांकित प्रश्न संख्या 74 के दिए गए उत्तर को देखेंगे और यह बताने की कृपा करेंगे कि :

(क) क्या हलाली बांध के सम्बन्ध में संशोधित परियोजना प्रतिवेदन राज्य सरकार से प्राप्त हो गया है ;

(ख) यदि नहीं, तो इस के क्या कारण हैं ;

(ग) क्या यह भी सच है कि योजना आयोग की स्वीकृति मिले बिना परियोजना के स्थान पर कीमती इमारतें बना दी गई हैं और परियोजना का काम शुरू कर दिया गया है ; और

(घ) यदि हां, तो किन परिस्थितियों में ऐसा हुआ ?

HALALI DAM

84. SHRI RAM SAHAI :
SHRI NIRANJAN VARMA :

Will the Minister of IRRIGATION AND POWER be pleased to refer to the reply to Unstarred question No. 74 given in the Rajya Sabha on the 30th April, 1968 and state :

(a) whether the modified project report on the Halali Dam Project has since been received from the State Government ;

(b) if not, what are the reasons therefor

(c) whether it is also a. fact that costly structures have been set up and the work on the project has been initiated at the project site pending the approval of the Planning Commission ; and

(d) if so, under what circumstances ?]

सिंचाई तथा विद्युत मंत्रालय में उपमंत्री (प्रोफेसर सिद्धेश्वर प्रसाद) : (क) मध्य प्रदेश सरकार से संशोधित परियोजना रिपोर्ट की अभी प्रतीक्षा की जा रही है।

(ख) यह पता चला है कि राज्य सरकार इस रिपोर्ट की अभी जांच कर रही है।

(ग) कुछ भवनों और पहुंच सड़कों का निर्माण हो गया है।

(घ) स्पष्टतया इस को राज्य सरकार ने इस विचार से किया है कि इस के लिये योजना आयोग की स्वीकृति बाद में मिल ही जाएगी।

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (PROF. SIDDHESHWAR PRASAD) : (a) The modified project Report is still awaited from the Government of Madhya Pradesh.

(b) It is understood that the report is still under scrutiny of the State Government.

(c) Some buildings and approach roads have been constructed.

(d) This has apparently been done by the State Government in anticipation of the approval he Planning Commission.]

मध्य प्रदेश की माड़िया जनजाति को शिक्षा

85. श्री राम सहाय : क्या समाज कल्याण मंत्री 30 अप्रैल, 1968 को राज्य सभा में अतारांकित प्रश्न संख्या 75 के दिए गए उत्तर को देखेंगे और यह बताने की कृपा करेंगे कि :

(क) अमूजमाड़ (बस्तर जिले) में नौ केन्द्रों में जो स्कूल चल रहे हैं उन में किस क्लास तक की शिक्षा का प्रबन्ध है ; और